

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 152 OF 2022**

IN THE MATTER OF:

Ghanshyam Singh Pasi

.....PETITIONER

VERSUS

State of U.P. & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 18.10.2024)

Ghanshyam Singh Pasi

.....PETITIONER

VERSUS

1. State of Uttar Pradesh

Through Additional Chief Secretary,
Environment Forest & Climate Change,
4th Floor, Vikramaditya Bhawan, 1, Keshav Nagar
Lucknow, U.P.

Email: roc.lko-mef@nic.in/ psecforest-up@nic.in

(Respondent No.1)

2. Uttar Pradesh Pollution Control Board

Through Member Secretary
Building No. TC-12 V, Vibhuti Khand,
Gomti Nagar, Lucknow, U.P.

Email: ms@uppcb.in

(Respondent No.2)

3. M/s Radico Khaitan Ltd., Rampur, U.P.

(Respondent No.3)

4. Central Pollution Control Board

Through Member Secretary
Parivesh Bhawan, East Arjun Nagar, Delhi

Email: mscb.cpcb@nic.in

(Respondent No.4)